

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.125  
**C.P.(IB)/217(AHM)2022**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Kadvani Forge Ltd

.....Applicant

V/s

Bhalara Cotton Pvt Ltd

.....Respondent

**Order delivered on: 14/06/2023**

**Coram:**

Mr.Shammi Khan, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, as the Hon'ble Member (J) is holding another Bench at 3 pm, the matter stands adjourned.

List the matter on 07.08.2023.

-sd-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**

Anuj